

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1489 of 2019

IN THE MATTER OF:

Sunil Rajaram Ghag & Anr.

...Appellant

Versus

White Water Hospitality Pvt Ltd & Ors.

...Respondents

Present:

**For Appellant: Mr. Abhijeet Sinha, Mr. Ankur Kashyap, Mr. Rohit Rajershi
and Mr. Saikat Sarkar Advocates.**

For Respondent: Mr. Arjun Grover and Mr. Ritika Garh, Advocates for R-3.

O R D E R

03.02.2020 Reply has been filed by the Respondent No.-2. Learned counsel for the appellant does not intend to file Rejoinder.

Appeal is admitted for hearing.

List the matter' for hearing' on the top of the list on **26th February,2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Technical)

[Shreesha Merla]
Member (Technical)